

Nomination of cases by Hon'ble the Chief Justice on 12.04.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. W. P. - 18952/2015	Hon. A. K. Tripathi, J.	Writ-C-II (Crl.) Section on 12.04.2016
2	W. P. -16113/2016	Hon. Tarun Agarwala, J.	Listing Section on 12.04.2016
In DB as a member			
3	Spl. Appeal – 1776/2010 (Recall)	Hon. V. K. Mishra, J.	Spl. Appeal Section on 13.04.2016
Hon....., J.			
4	Bail – 4802/2016 With Bail – 19789/2014	Hon. Pankaj Naqvi, J.	Bail Section on 13.04.2016
5	E. P. - 1/2016	Hon. B. Amit Sthalekar, J.	Company Section on 13.04.2016
6	W. P. - 2520/1976	Hon. Ran Vijai Singh, J.	Writ-B Section on 13.04.2016
7	W. P. - 2375/1978	Hon. R. S. R. Maurya, J.	Writ-B Section on 13.04.2016
8	W. P. - 58896/2015 With W. P. - 68411/2015	Hon. P. K. S. Baghel, J. (With Connected Cases)	Writ-A-II section on 13.04.2016
9	W. P. - 67408/2015	Hon. Pankaj Mithal, J.	Writ-C-I Section on 13.04.2016
10	W. P. - 16036/2016	Hon. M. C. Tripathi, J.	Computer Fresh Section on 12.04.2016
11	W. P. - 16038/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 12.04.2016
12	Crl. M. A.(u/s 482 Cr.P.C.) – 10359/2016	Hon. K. N. Bajpayee, J.	Computer Fresh Section on 12.04.2016
13	Bail – 11195/2016	Hon. R. D. Khare, J.	Computer Fresh Section on 12.04.2016
14	Crl. W. P. - 6944/2016	Hon. Suneet Kumar, J.	Listing Section on 12.04.2016
15	Crl. M. A.(u/s 482 Cr.P.C.) – 10678/2016 (N.R.H.M. Scam)	Hon. Arun tandon, J.	Listing Section on 12.04.2016
Appropriate Court dealing with such matters			
16	W. P. - 27258/2013 (Modification) With Nomination Application – 120812/2016	Appropriate Court dealing with such matters	Writ-A-II Section on 13.04.2016

17	C. E. A.(Defective)-117/2012 With C.E.A(Defective)-118/2012 With C. E. A. - 806/2012	Appropriate Court dealing with such matters	S.T.R./T.T.R. Section on 13.04.2016
Special Order			
18	F. A. - 309/2015	“Place before the Bench of Hon'ble Sudhir Agarwal, J. and Hon'ble Rakesh Srivastava, J. Since the matter has been extensively heard by that Bench, to facilitate early disposal in view of the order of Hon'ble Supreme Court. ”	S. C. A. Section on 12.04.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)

/13.04.2016/